Sub: Advertisement for engagement of Consultant on contractual basis for legal search and coordination in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from retired Judicial Officers for engagement as Consultant on contractual basis for a period of 06 (six) months which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority, as per the following criteria.

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Name of the posts &amp; Number</th>
<th>Eligibility</th>
<th>Age limit</th>
<th>Place of assignment</th>
<th>Remuneration</th>
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<tr>
<td>I.</td>
<td>Consultant – 02 (two)</td>
<td>Retired Judicial Officer</td>
<td>Maximum of 65 years at the time of engagement</td>
<td>National Green Tribunal Principal Bench, New Delhi</td>
<td>To be decided by the Competent Authority</td>
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2. The terms and conditions for the above engagement shall be as follows:
   i. The pay will be fixed as per Government norms.
   ii. The person engaged shall perform his duties as assigned by the controlling officer from time to time.
   iii. One casual leave shall be given in a month, to be availed with prior permission.
   iv. In special circumstances, a consultant can be called for service on holidays or duties can be assigned work beyond normal working hours.
   v. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
   vi. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.
   vii. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.

Contd....2/
vii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.

ix. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.

x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

xi. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be terminated from engagement without giving any notice.

3. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the "Registrar, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 11th March, 2019 (5:00 PM).

(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon’ble Chairperson
2. PA to Hon’ble Judicial & Expert Members
3. PA to Ld. Registrar, NGT, PB, New Delhi
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
5. PA to Ld. Deputy Registrar (Admin./Judicial)
6. AAO cum DDO, NGT
7. All Section In-charge, NGT, PB
8. Computer In-charge for uploading on the website
9. Guard file
10. Concerned Office File
APPLICATION FORM FOR ENGAGEMENT OF CONSULTANT ON CONTRACTUAL BASIS

POST APPLIED FOR:

1. Name (in block letters):

2. Father's/Husband Name:

3. Sex: (Male/Female)

4. Category:
   GENERAL/ OBC/ SC/ ST

5. Postal Address (For correspondence):

6. Permanent Address:

7. Contact No. (Mobile & Landline):

8. E-mail id:

9. Fax No.:

10. Date of Birth (As on 01.03.2019):
    Years [ ]   Months [ ]   Days [ ]

10. Educational Qualification:

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Board/ University</th>
<th>Year of passing</th>
<th>Subjects</th>
<th>Division</th>
<th>Percentage</th>
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### 11. Professional Qualification:

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<th>Exam Passed</th>
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<th>Years of Passing</th>
<th>Subjects</th>
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<th>Percentage</th>
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### 12. Experience:

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<th>From</th>
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<th>Scale of Pay/ consolidate pay</th>
<th>Ministry/Department</th>
<th>Subject handled (in brief)</th>
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### 13. Any Other Information

(Please attach separate sheet, if required)

- .....
- .....
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**DECLARATION**

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

Date:..............

Place:..............

(Signature)